

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 40/99

Thursday the 14th day of January 1999.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

K. Haridasan
S/o Krishnan Kannan
Preventive Officer
(Now Air Customs Officer at Anna
Airport, Chennai)
Customs House, Cochin-9.

...Applicant

(By advocate Mr Vellayani Sundara Raju)

Versus

1. The Commissioner of Customs
Customs House, Cochin-9.
2. The Assistant Commissioner of
Customs (Preventive) Customs
House, Cochin.
3. The Dy.Commissioner of Customs
Customs House, Cochin.

...Respondents.

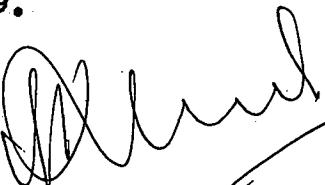
The application having been heard on 14th January
1999, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Learned counsel of the applicant seeks permission
to withdraw the application with liberty to approach the
first respondent again and to take up the matter with him.
Granting that liberty, application is closed as withdrawn.

Dated 14th January 1999.


(A.V. HARIDASAN)
VICE CHAIRMAN

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